

been as follows :

	1981-82	1982-83	1983-84	1984-85
Indigenous Production (lakh tonnes of nutrients)	40.93	44.04	45.33	51.80
Subsidy (Rupees in crores)	375	605	1042	1932

#### Administration of justices in tribal areas

5403. SHRI GIRIDHAR GOMANGO: Will the Minister of LAW, AND JUSTICE be pleased to state :

(a) the steps taken by his Ministry to provide administration of justice in tribal areas of the country ;

(b) whether the States having tribal areas have taken any steps to provide administration of justice in these areas ;

(c) if not, the reasons for the same ; and

(d) whether the Seventh and Eighth Finance Commission recommended for upgradation of the standard of administration under article 275 (1) ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) to (c) It is not possible to furnish any information under "steps for administration of Justice in Tribal Areas" in the absence of any specific details. Justice is administered through the various Courts of the country which cover the Tribal Areas also Administration of Justice in District and Subordinate Courts primarily concerns the State Government. Under Article 235 of the Constitution the control over the District Courts and Courts Subordinate thereto rests with the High Courts.

(d) Yes, Sir. The Ministry of Law and Justice is concerned with the

recommendations of the Seventh Finance Commission and the Eighth Finance Commission relating to the upgradation of standards of Judicial Administration only.

#### Development of rural industries by private sector

5404. SHRI JAGANNATH PATTAI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under consideration of Government to chalk out a scheme for development of rural industries by the private sector;

(b) whether any initiative has been taken with the industrialists in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The Central Government through its Various agencies such as the Khadi & Village Industries Commission, Coir Board National Small Industries Corporation, Development Commissioner for Handlooms, All India Handicrafts Board, Central Silk Board and the Small Industries Development Organisation assists the entrepreneurs in setting up small scale and cottage industries all over the country particularly in the rural and backward areas. Several incentives/concessions are being provided to those entrepreneurs who set up industries in backward areas.